

## C O N T E N T S

**Fifteenth Series, Vol. XVIII, Eighth Session, 2011/1933 (Saka)  
No.11, Tuesday, August 16, 2011/ Sravana 25, 1933(Saka)**

<u>S U B J E C T</u>	<u>P A G E S</u>
<b>OBSERVATION BY THE SPEAKER</b>	2-8
(i) Notices of Adjournment Motion	2
(ii) Notices of Suspension of Question Hour	3-8
 <b>WRITTEN ANSWERS TO QUESTIONS</b>	
*Starred Question Nos.201 to 220	9-139
Unstarred Question Nos.2301 to 2530	140-924

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\* Due to continuous interruptions in the House, starred questions could not be taken up for oral answers. Therefore, these starred questions were treated as unstarred questions.

**PAPERS LAID ON THE TABLE 925-928**

**COMMITTEE ON MEMBERS OF PARLIAMENT LOCAL AREA DEVELOPMENT SCHEME 928**  
**5<sup>th</sup> and 6<sup>th</sup> Reports**

**MATTERS UNDER RULE 377 929-946**

- (i) Need to review the recommendations of the Shyamala Gopinath Committee report regarding Mahila Pradhan Kshetriya Bachat Yojana

Shri K.P. Dhanapalan 929

- (ii) Need to operate flights from Kota Airport, Rajasthan to Delhi, Mumbai and other major cities of the country

Shri Ijyaraj Singh 930

- (iii) Need to provide drinking water in schools in Uttar Pradesh

Dr. Sanjay Singh 931

- (iv) Need to ensure supply of adequate quantity of fertilizers to farmers in Shrawasti Parliamentary Constituency, Uttar Pradesh

Dr. Vinay Kumar Pandey 932

- (v) Need to take measures to protect the interests of tobacco farmers in Prakasam district, Andhra Pradesh

Shri M. Sreenivasulu Reddy 933

- (vi) Need to provide a proper honorarium to Accredited Social Health Activists and cover them under National Health Insurance Scheme

Dr. Nirmal Khatri 934

- (vii) Need to extend the proposed Phase-III Mukundpur-Yamuna Vihar Delhi Metro rail line upto Jahangirpuri
- Shri Jai Prakash Agarwal 935
- (viii) Need to declare Reengus – Sriganganagar road as a National Highway
- Shri Ram Singh Kaswan 936
- (ix) Need to provide heavy and small-duty cranes to Himachal Pradesh under National Highway Accident Relief Service Scheme
- Shri Anurag Singh Thakur 937
- (x) Need to expedite Tilaiya – Koderma Railway Project under East Central Railway Zone
- Dr. Bhola Singh 938
- (xi) Need to start construction of Vadodara-Mumbai Express way
- Shri Balkrishna Khanderao Shukla 939
- (xii) Need to provide water for drinking and irrigation purposes in Mirzapur Parliamentary Constituency, Uttar Pradesh
- Shri Bal Kumar Patel 940
- (xiii) Need to provide stoppage to Delhi-Lucknow Swaran Shatabdi Express at Tundla Junction in Uttar Pradesh and expedite the Agara-Etawah-Bah rail line project
- Shrimati Seema Upadhyay 941

- (xiv) Need to construct a four lane road from Hajipur to Chhapra via Gopalganj and Siwan in Gopalganj Parliamentary Constituency, Bihar
- Shri Purnmasi Ram
- 942
- (xv) Need to withdraw the increased rate of toll-tax at Toll Gates on Chennai-Bangalore National Highway
- Shri Abdul Rahman
- 943
- (xvi) Need to review the recommendations of the Shyamala Gopinath Committee on administration of National Small Savings Fund
- Shri M.B. Rajesh
- 944
- (xvii) Need to exclude improvement of Khurdha-Nayagarh road in Orissa from Public Private Partnership mode and make arrangement for its improvement under normal budgetary allocation
- Shri Bhartruhari Mahtab
- 945
- (xviii) Need to open a Sub-Regional Office of Employees' Provident Fund Organisation at Adityapur Industrial Area, Jharkhand
- Shri Madhu Koda
- 946

**DISCUSSION UNDER RULE 193**

Steps taken by Government of India for relief and resettlement of Tamils in Sri Lanka and other measures to promote their welfare

Shri T.R. Baalu

948-949

**ANNEXURE – I**

Member-wise Index to Starred Questions	750
Member-wise Index to Unstarred Questions	751-756

**ANNEXURE – II**

Ministry-wise Index to Starred Questions	757
Ministry-wise Index to Unstarred Questions	758

**OFFICERS OF LOK SABHA**

**THE SPEAKER**

Shrimati Meira Kumar

**THE DEPUTY SPEAKER**

Shri Karia Munda

**PANEL OF CHAIRMEN**

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

**SECRETARY GENERAL**

Shri T.K. Viswanathan

**LOK SABHA DEBATES**

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LOK SABHA

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Tuesday, August 16, 2011/ Sravana 25, 1933(Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

**OBSERVATION BY THE SPEAKER****(I) Notices of Adjournment Motion**

MADAM SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Sarvashri Yogi Aditya Nath and Shailendra Kumar regarding reported agitation by Shri Anna Hazare, social activist against the Lokpal Bill.

Shri Ramkishun has also tabled a notice of Adjournment Motion on reported flood situation in eastern Uttar Pradesh and Bihar due to heavy rains.

The matters, though important enough, do not warrant interruption of business of the House for the day.

I have, therefore, disallowed the notices of Adjournment Motion.

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**11.01 hrs.****(ii) Notices of Suspension of Question Hour**

MADAM SPEAKER: Hon. Members, I have received notices of suspension of Question Hour from Sarvashri Gurudas Dasgupta, Basu Deb Acharia, Smt. Sushma Swaraj and Shri Shailendra Kumar regarding reported fast unto death by Shri Anna Hazare.

Shri Sharad Yadav has also tabled a notice of suspension of Question Hour regarding corruption in the country.

There is no provision in the Rules of Procedure under which Members may make a demand for suspension of Question Hour. I have, therefore, disallowed the notices of suspension of Question Hour.

However, I am allowing these Members to very briefly touch upon the subject and then the Question Hour will run.

Shrimati Sushma Swaraj.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam Speaker, the Question Hour should go on. After 12 o'clock, we are even prepared for a discussion on any matter they want. We can take up the discussion immediately at 12 o'clock. ... (*Interruptions*) On Shri Anna Hazare, let the discussion start at 12 o'clock. ... (*Interruptions*) Will it be only Shrimati Sushma Swaraj? There are so many others who want to speak. ... (*Interruptions*) It will not be only her. ... (*Interruptions*) What happens is that they make their point and then disrupt the House. ... (*Interruptions*) Not only the Leader of Opposition, there are other hon. Members who have given notices and all of them would like to speak. ... (*Interruptions*) अकेले अगर ये हों, तभी बात मान लें, अकेले नहीं होंगे, सभी होंगे। इस पर सभी बात करेंगे ... (ब्यवधान)

श्री शैलेन्द्र कुमार (कौशाम्बी): महोदया, बड़ा गंभीर मामला है। मैंने इस पर एडजर्नमेंट मोशन का नोटिस दिया है।... (व्यवधान)

अध्यक्ष महोदया : ठीक है, आप बैठिए।

... (व्यवधान)

### **11.02 hrs.**

*At this stage Shri Shailendra Kumar came and stood on the floor near the Table*

अध्यक्ष महोदया : इसको नीचे रखिए। इसे मत दिखाइए।

... (व्यवधान)

SHRI PAWN KUMAR BANSAL: Everybody has the right to speak and that may be done at 12 o'clock. ... (Interruptions) At 12 o'clock we can have a detailed discussion. ... (Interruptions) We are prepared for a discussion at 12 o'clock. ... (Interruptions) My submission is only one. ... (Interruptions) Let me make my submission. ... (Interruptions) We respect that the Leader of Opposition has to make a point. ... (Interruptions) But it is not only she ... (Interruptions) There are other hon. Members who have given notices. ... (Interruptions) Once they speak, they interrupt the House. ... (Interruptions) Therefore, I say that the Government is prepared for a full-fledged discussion at 12 o'clock. ... (Interruptions) We are prepared for a discussion at 12 o'clock. ... (Interruptions) If they have not got my point, I am saying we are prepared for a discussion at 12 o'clock. ... (Interruptions) I again say that the Government is prepared for a discussion at 12 o'clock. ... (Interruptions) Let all the hon. Members speak. ... (Interruptions) All the hon. Members can speak. ... (Interruptions) You will also speak and he will also speak. ... (Interruptions)

अध्यक्ष महोदया : आप पीछे जाइए।

... (व्यवधान)

### **11.03 hrs.**

*At this stage Shri Shailendra Kumar went back to their seat*

MADAM SPEAKER: Hon. Members, please take your seats.

... (*Interruptions*)

MADAM SPEAKER: Hon. Members please take your seats.

... (*Interruptions*)

MADAM SPEAKER: Nothing will go on record.

(*Interruptions*) ... \*

MADAM SPEAKER: Please take your seats.

... (*Interruptions*)

अध्यक्ष महोदया: सुषमा जी, आप बोलिए।

... (व्यवधान)

श्रीमती सुषमा स्वराज (विदिशा): कैसे बोलूं, पहले हाउस में व्यवस्था तो कायम हो... (व्यवधान)

MADAM SPEAKER: Nothing will go in record.

(*Interruptions*) ... \*

अध्यक्ष महोदया: आप बोलिए।

श्रीमती सुषमा स्वराज : कैसे बोलूं, पहले आप हाउस को तो शांत करें।... (व्यवधान)

अध्यक्ष महोदया: कृपया सब बैठ जाएं।

श्री शैलेन्द्र कुमार (कौशाम्बी): इस पर अभी चर्चा कराना आवश्यक है।... (व्यवधान)

अध्यक्ष महोदया: प्रश्न काल सस्पेंड नहीं होगा। प्रश्न काल चलेगा।

... (व्यवधान)

MADAM SPEAKER: All these things will not go in record.

(*Interruptions*) ... \*

SHRI PAWAN KUMAR BANSAL: After the Leader of the Opposition, let the Minister of Home Affairs speak. But, then, they should have the guts and courage to listen to others also. That is what I am saying. आप कहिए उनके बाद ये बोलेंगे और शोर नहीं करेंगे।... (व्यवधान) मान लिया... (व्यवधान) इनके बाद पहले होम मिनिस्टर बोलें।... (व्यवधान)

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\* Not recorded.

अध्यक्ष महोदया: आप बैठ जाएं।

...(व्यवधान)

MADAM SPEAKER: Nothing will go in record.

*(Interruptions) ... \**

श्रीमती सुषमा स्वराज : आप व्यवस्था बनाएं तो मैं बोलूँ। जब व्यवस्था नहीं है तो क्या बोलूँ... (व्यवधान)

SHRI PAWAN KUMAR BANSAL: First, the Leader of the Opposition will speak and then the Minister of Home Affairs will speak. ... *(Interruptions)*

SHRIMATI SUSHMA SWARAJ : Madam, you please put the House in order and then only I will speak. ... *(Interruptions)*

MADAM SPEAKER: The House stands adjourned to meet again at 11.30 a.m.

**11.07 hrs**

*The Lok Sabha then adjourned till  
Thirty Minutes past Eleven of the Clock.*

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\* Not recorded.

**11.30 hrs.**

*The Lok Sabha re-assembled at Thirty Minutes past Eleven of the Clock.*

(Madam Speaker *in the Chair*)

MADAM SPEAKER: Shrimati Sushma Swaraj to speak now.

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष जी, ...(व्यवधान)

श्री शैलेन्द्र कुमार (कौशाम्बी): अध्यक्ष जी, पहले अपोजिशन लीडर फिर माननीय मुलायम सिंह जी बोलेंगे, उसके बाद और लोग बोलेंगे और सबसे बाद में माननीय गृह मंत्री जी बोलेंगे। ...(व्यवधान)

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) ... \**

MADAM SPEAKER: Let the House run.

*... (Interruptions)*

अध्यक्ष महोदया : आप बैठ जाइये। माननीय गुरुदास दासगुप्त जी का नाम है, माननीय बसुदेव आचार्य जी का नाम है। आप लोग बैठ जाइये।

...(व्यवधान)

MADAM SPEAKER: Nothing will go on record except what Shrimati Sushma Swaraj says.

*(Interruptions) ... \**

MADAM SPEAKER: Let the House run.

*... (Interruptions)*

MADAM SPEAKER: Let us run the House.

*(Interruptions)*

श्रीमती सुषमा स्वराज : महोदया, मैं कैसे बोलूँ, व्यवस्था तो कीजिए। ...(व्यवधान)

MADAM SPEAKER: Please allow the House to run.

*... (Interruptions)*

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\* Not recorded.

श्रीमती सुषमा स्वराज : अध्यक्ष जी, जो अलोकतांत्रिक रवैया सरकार सदन के बाहर अख्तियार कर रही है, वही सदन के अंदर अपना रही है। ...(व्यवधान) अध्यक्ष जी, आप व्यवस्था बनाइये, तभी तो मैं बोलूंगी।...(व्यवधान) मैं कैसे बोलूँ, जोर से बोलूँ।...(व्यवधान)

MADAM SPEAKER: Nothing will go on record except what Shrimati Sushma Swaraj says.

*(Interruptions) ... \**

अध्यक्ष महोदया : आप लोग बैठ जाइये, हाउस को चलने दीजिए।

...(व्यवधान)

श्रीमती सुषमा स्वराज : ये लोग जानबूझकर ऐसा कर रहे हैं।...(व्यवधान) जो अलोकतांत्रित रवैया सरकार सदन के बाहर अपना रही है, वही सदन के अंदर अख्तियार कर रही है। यह पहली बार हुआ है कि माननीय स्पीकर की रूलिंग को संसदीय कार्य मंत्री नकार रहे हैं।...(व्यवधान)

MADAM SPEAKER: Nothing will go on record except what Shrimati Sushma Swaraj says.

*(Interruptions) ... \**

MADAM SPEAKER: The House stands adjourned to meet again at 1200 hours.

**11.34 hrs**

*The Lok Sabha then adjourned till  
Twelve of the Clock.*



**12.00 hrs**

*The Lok Sabha re-assembled at Twelve of the Clock.*

(Madam Speaker in the Chair)

... (*Interruptions*)

**PAPERS LAID ON THE TABLE**

MADAM SPEAKER: Now, Papers to be laid on the Table.

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the North Eastern Regional Agricultural Marketing Corporation Limited and the Ministry of Development of North Eastern Region for the year 2010-2011.

(Placed in the Library, See No. LT 4823/15/11)

(2) Memorandum of Understanding between the North Eastern Regional Agricultural Marketing Corporation Limited and the Ministry of Development of North Eastern Region for the year 2011-2012.

(Placed in the Library, See No. LT 4824/15/11)

(3) Memorandum of Understanding between the North Eastern Handicrafts and Handlooms Development Corporation Limited and the Ministry of Development of North Eastern Region for the year 2011-2012.

(Placed in the Library, See No. LT 4825/15/11)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Central Agricultural University, Imphal, for the year 2008-2009, together with Audit Report thereon.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Central Agricultural University, Imphal, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in the Library, See No. LT 4826/15/11)

- (3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-
  - (a) (i) Review by the Government of the working of the Haryana Agro-Industries Development Corporation Limited, Panchkula, for the year 2009-2010.  
(ii) Annual Report of the Haryana Agro-Industries Development Corporation Limited, Panchkula, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library, See No. LT 4827/15/11)

- (b) (i) Review by the Government of the working of the Punjab Agro-Industries Development Corporation Limited, Chandigarh, for the year 2009-2010.



(ii) Annual Report of the Punjab Agro-Industries Development Corporation Limited, Chandigarh, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library, See No. LT 4828/15/11)

(c) (i) Review by the Government of the working of the Kerala Agro-Industries Development Corporation Limited, Trivandrum, for the year 2005-2006.

(ii) Annual Report of the Kerala Agro-Industries Development Corporation Limited, Trivandrum, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library, See No. LT 4829/15/11)

(4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

(i) S.O. 588(E) published in Gazette of India dated the 18<sup>th</sup> March, 2011, making certain amendments in the Notification No. S.O. 706(E) dated 29<sup>th</sup> March, 2010.

(ii) The Fertiliser (Control) Second Amendment Order, 2011 published in Notification No. S.O. 1169(E) in Gazette of India dated the 25<sup>th</sup> May, 2011.

(iii) The Fertiliser (Control) Amendment Order, 2011 published in Notification No. S.O. 1023(E) in Gazette of India dated the 10<sup>th</sup> May, 2011.

- (iv) S.O. 1024(E) published in Gazette of India dated the 10<sup>th</sup> May, 2011, fixing the specifications of provisional fertilizers, mentioned therein, to be manufactured by M/s Indian Farmers Fertilizers Cooperative Limited, Paradeep Phosphates Limited for a period of three years from the date of publication of this notification in the Official Gazette.

(Placed in the Library, See No. LT 4830/15/11)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): I beg to lay on the Table a copy of the Central Industrial Security Force Fire Wing (Subordinate Ranks) Group 'B' and Group 'C' Posts Recruitment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 79(E) in Gazette of India dated the 10<sup>th</sup> February, 2011 under sub-section (3) of Section 22 of the Central Industrial Security Force Act, 1968.

(Placed in the Library, See No. LT 4831/15/11)

**12.01 hrs.**

**COMMITTEE ON MEMBERS OF PARLIAMENT LOCAL AREA  
DEVELOPMENT SCHEME  
5<sup>th</sup> and 6<sup>th</sup> Reports**

SHRI A.K.S. VIJAYAN (NAGAPATTINAM): I beg to present the following Reports (Hindi and English versions) of the Committee on MPLADS (2011-11):-

- (1) Fifth Report on Action taken by the Government on the recommendations/observations of the Committee contained in their Second Report (15<sup>th</sup> Lok Sabha) on the subject 'Awareness in the Implementing Agencies about the importance of the MPLAD Scheme through training programmes, seminars, symposia, workshops, etc.'

- (2) Sixth Report on Action taken by the Government on the recommendations/observations of the Committee contained in their Third Report (15<sup>th</sup> Lok Sabha) on the subject 'Providing MPLADS funds to acquire ambulance by reputed service organizations like Red Cross, etc.'
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**12.03 hrs.**

**MATTERS UNDER RULE 377\***

... (*Interruptions*)

MADAM SPEAKER: Matters under Rule 377 shall be laid on the Table of the House. Hon. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them may send their slips to the Table of the House immediately as per practice.

... (*Interruptions*)

**(i) Need to review the recommendations of the Shyamala Gopinath Committee report regarding Mahila Pradhan Kshetriya Bachat Yojana**

SHRI K. P. DHANAPALAN (CHALAKUDY): Mahila Pradhan Kshetriya Bachat Yojana (MPKBY), a saving scheme targeted at the poor and deprived was introduced in 1970s by the then Prime Minister Late Smt. Indira Gandhi to develop the habits of small savings among the housewives and the weaker sections of the society. Most of the unemployed women from the deprived class of the society were involved in the scheme and, so far, the scheme has provided employment to lakhs of unemployed women of the weaker sections of the society. So far the scheme had been successful since it has developed a habit of small saving among the rural and unprivileged and helped collect a huge amount of money for the government as small deposits and savings. But a Committee headed by Ms Shyamala Gopinath which has recommended a number of reforms including slashing the commission of the Mahila Pradhan Agents. The recommendations, if accepted, are likely to affect the objective and purpose of the scheme and will seriously affect the success of the scheme.

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\* Treated as laid on the Table.

Under these circumstances, I would urge the Government to review the recommendations of the Shyamala Gopinath Committee and reject the proposals which are against the spirit of the scheme.

**(ii) Need to operate flights from Kota Airport, Rajasthan to Delhi, Mumbai and other major cities of the country**

**श्री इज्यराज सिंह (कोटा):** राजस्थान का कोटा जिला राजस्थान का एक महत्वपूर्ण व्यापारिक स्थल है और यहां पर कई औद्योगिक स्थल हैं। कोटा साड़ी एवं परंपरागत उद्योग द्वारा उत्पादित वस्तुओं का व्यापार देश के अन्य क्षेत्र से होता है। कोटा शिक्षा के मामले में भारत का एक बड़ा शहर है और यहां कई शिक्षा संस्थान कार्यरत हैं जिनमें अन्य क्षेत्रों के छात्र यहां पर अध्ययनरत हैं। दूसरे क्षेत्र से कई व्यापारी कोटा व्यवसाय के सिलसिले के लिए आते रहते हैं। कोटा के पास कई पर्यटन स्थल हैं। विदेशियों को कोटा में आने जाने की सुविधा के लिए कोटा एयरपोर्ट से हवाई सेवा शुरू करना काफी लाभदायक है। कोटा के लोगों ने कोटा एयरपोर्ट से हवाई सेवाएं अन्य क्षेत्रों के लिए चलाई जाने की मांग की है इससे कोटा के उद्योग धंधों को बढ़ावा देने के अवसर मिलेंगे और इसके साथ राजस्थान के कई हिस्से जो पिछड़े हैं उनको विकास की गति मिल पाएगी और यहां पर रोजगार के अवसर भी बढ़ेंगे।

अतः अनुरोध है कि कोटा एयरपोर्ट से दिल्ली, मुंबई एवं अन्य शहरों के लिए हवाई सेवाएं चलाई जाएं।

### (iii) Need to provide drinking water in schools in Uttar Pradesh

**डॉ. संजय सिंह (सुल्तानपुर):** मेरे संसदीय क्षेत्र सुल्तानपुर जनपद एवं छत्रपति साहू महाराज नगर में घटते भू जल स्तर के चलते पेयजल की समस्या विकट हो गई है। इन दोनों जिलों में स्थित दसवीं क्लास तक के 214 स्कूलों में अभी तक पेयजल की सुविधा नहीं है। विद्यार्थियों को पांच घंटे से ज्यादा समय तक स्कूल में रहना पड़ता है, उन्हें प्यास तो लगती होगी। इसी तरह से ग्रामीण इलाकों में स्थित प्राथमिक स्कूल एवं आंगनबाड़ी स्कूलों में पेयजल की व्यवस्था नहीं है। मिड डे मील के साथ पानी की आवश्यकता पड़ती है। जब जन प्रतिनिधि के रूप में इन समस्याओं को अधिकारियों के समक्ष लाया जाता है तो उनको कार्य योजना में शामिल नहीं किया जाता है। जबकि नियमानुसार जन प्रतिनिधि के प्रस्ताव पर प्राथमिकता के आधार पर कार्य योजना में शामिल करना चाहिए और शामिल करने एवं शामिल नहीं करने के कारणों सहित जन प्रतिनिधियों को अवगत कराया जाना चाहिए। इस संबंध में मैं यह कहना चाहता हूँ कि मेरे द्वारा भेजे गए प्रस्तावों पर कोई कार्यवाही नहीं की गई। जबकि उत्तर प्रदेश सरकार ने इस संबंध में निर्देश भी दिए हैं। निर्देश दिए जाने के बाद भी प्रस्तावों को कार्य योजना में शामिल नहीं किया जाता। इस तरह की प्रवृत्ति के विरुद्ध कार्यवाही करना अति आवश्यक है अन्यथा जन प्रतिनिधि मूक दर्शक ही बन जाएंगे।

अतः अनुरोध है कि मेरे संसदीय क्षेत्र सुल्तानपुर में बतौर सांसद मेरे प्रस्तावों पर केन्द्र सरकार और राज्य सरकार के निर्देशों का पालन नहीं करने के मामलों की जांच कर सख्ती से पालन कराया जाए और पेयजल की सुविधा को मेरे संसदीय क्षेत्र में निर्देशों के अनुसार प्राथमिकता देकर कार्य योजना में शामिल किया जाए।

**(iv) Need to ensure supply of adequate quantity of fertilizers to farmers in  
Shrawasti Parliamentary Constituency, Uttar Pradesh**

**डॉ. विनय कुमार पाण्डेय (श्रावस्ती):** मेरे संसदीय क्षेत्र जनपद श्रावस्ती में उर्वरक की भारी कमी है जिसके कारण किसानों को काफी कठिनाइयों का सामना करना पड़ रहा है, जिसका सीधा असर उनके आर्थिक स्तर पर पड़ता है। जनपद श्रावस्ती एवं बलरामपुर में उर्वरक की सप्लाई का एकमात्र स्रोत गोण्डा जंक्शन है। यहां लोकल डिस्ट्रीब्यूटर न होने के कारण उर्वरक की सप्लाई सरकारी/सहकारी समितियों द्वारा की जा रही है जोकि अपना कार्य संपादित कर पाने में पूर्णतया विफल है। जिसके कारण किसान को अत्यधिक मूल्य देकर उर्वरक खरीदना पड़ता है। जुलाई के प्रथम सप्ताह तक यहां सिर्फ एक बैक उर्वरक (गोण्डा जंक्शन) की सप्लाई संभव हो पाई है। विदित हो कि धान की बुआई एवं रोपाई के समय में पानी के साथ-साथ उर्वरक की भी जरूरत पड़ती है जो किसानों को इस समय उपलब्ध नहीं है।

अतः मैं सरकार से अनुरोध करूंगा कि स्थिति की गंभीरता को देखते हुए मेरे संसदीय क्षेत्र में उर्वरक की उपलब्धता हेतु गोण्डा जंक्शन पर उर्वरक का बैक अतिशीघ्र भिजवाने के साथ-साथ जनपद श्रावस्ती अथवा जनपद बलरामपुर में एक इफको का गोदाम खोला जाना सुनिश्चित करें, जिससे कि स्थानीय किसानों को समुचित मूल्य एवं समय पर उर्वरक उपलब्ध हो सके जिससे अनाज की उत्पादकता में बढ़ोत्तरी हो सके जिससे किसानों का आर्थिक एवं सामाजिक स्तर ऊंचा उठ सके।



**(v) Need to take measures to protect the interests of tobacco farmers in Prakasam district, Andhra Pradesh**

SHRI M. SREENIVASULU REDDY (ONGOLE): I rise in support of the tobacco farmers of Andhra Pradesh and especially farmers in the Prakasam district. I would like to stress the fact that Ongole and Prakasam regions are the major tobacco producing areas in Andhra Pradesh. The conditions of tobacco farmers in my constituency is deteriorating due to inadequate Minimum Support Price for their products.

Tobacco farmers are facing a number of problems this year including the drastic cyclone 'jal' and the incessant rains that has spoilt their crops thrice. Most of the farmers are deprived of proper agricultural inputs like seeds and fertilizers at the right time. In addition to this, the low cost set by the traders will not be sufficient to meet the cost of production. The farmers are demanding Rs. 120/ Kg.

I would like to urge the Government through you and this House to take serious note of this matter and take necessary steps needed.

**(vi) Need to provide a proper honorarium to Accredited Social Health Activists and cover them under National Health Insurance Scheme**

**डॉ. निर्मल खत्री (फ़ैज़ाबाद):** मैं केन्द्र सरकार के स्वास्थ्य मंत्रालय का ध्यान इस तथ्य की ओर आकृष्ट कराना चाहता हूँ कि देश के ग्रामीण क्षेत्र में महिलाओं के संबंध में एक प्रमुख सहारा “आशा कार्यकर्ता” ही है जो उनकी मदद में तत्पर रहती है। आज इस “आशा कार्यकर्ता” संवर्ग की महिलाओं की स्थिति काफी दयनीय है। इनको कोई निश्चित मानदेय न मिलने के कारण आर्थिक समस्याओं का सामना करना पड़ रहा है। प्रसव के समय इनको मिलने वाली राशि भी पूरी इनको नहीं मिलती है।

मेरा सरकार से अनुरोध है कि “आशा कार्यकर्ता” को प्रति माह एक निश्चित मानदेय (न्यूनतम पांच हजार रूपया) व प्रसव कराने के लिए दी जाने वाली राशि चेक से दी जाए साथ ही इन्हें राष्ट्रीय स्वास्थ्य बीमा योजना का भी लाभ दिलाया जाए।

**(vii) Need to extend the proposed Phase-III Mukundpur- Yamuna Vihar  
Delhi Metro rail line upto Jahangirpuri**

**श्री जय प्रकाश अग्रवाल (उत्तर पूर्व दिल्ली):** राजधानी दिल्ली के यमुनापार में रहने वाले श्रमिकों को कामकाज के लिए जहांगीरपुरी, बवाना औद्योगिक क्षेत्र, नरेला, संजय गांधी ट्रांसपोर्ट नगर इत्यादि क्षेत्रों में जाना होता है। इसलिए, मेट्रो के तीसरे फेज में बनने वाली मुकुन्दपुर-यमुना विहार लाइन बनाने का यमुनापार के गरीब लोगों को अधिक फायदा तभी मिलेगा, जबकि इस लाइन को यमुना विहार से आगे बढ़ाकर जहांगीरपुरी लाइन से जोड़ दिया जाए। इस प्रकार केवल कुछ ही कि.मी. का हिस्सा बनाने से इस लाइन का पूरा रिंग तैयार हो जाएगा।

अतः मेरा केन्द्र सरकार से अनुरोध है कि वह मुकुन्दपुर-यमुना विहार लाइन को बढ़ाकर उसका रिंग बनाने के लिए जनहित में आवश्यक पहल करें।

**(viii) Need to declare Reengus – Sriganganagar road as a National Highway**

श्री राम सिंह कस्वां (चुरू): रिंगस, उदयगुरवाटी, गुढ्ढा, झुंझुनु, मलसीसर, राजगढ, भादरा, नोहर, हनुमानगढ होते हुए श्रीगंगानगर तक नेशनल हाइवे बनाने की मांग काफी समय से की जा रही है । यह अत्यंत ही व्यस्तम मार्ग है, जो जयपुर, सीकर, झुंझुनु, हनुमानगढ जिलों को पंजाब, हरियाणा से जोड़ने का काम करेगा । इस मार्ग के बनने से जयपुर से श्रीगंगानगर व सिरसा हरियाणा की दूरी 100 किलोमीटर कम हो जावेगी । जिससे पंजाब व हरियाणा से आने वाले वाहनों को काफी राहत मिलेगी ।

अतः मेरा सरकार से आग्रह है कि इस क्षेत्र की मांग एवं आवश्यकता को देखते हुए उपरोक्त मार्ग को राष्ट्रीय राजमार्ग घोषित किया जावे ।

**(ix) Need to provide heavy and small-duty cranes to Himachal Pradesh under National Highway Accident Relief Service Scheme**

श्री अनुराग सिंह ठाकुर (हमीरपुर, हि.प्र.): मैं सड़क परिवहन और राजमार्ग मंत्री महोदय के ध्यान में लाना चाहता हूँ कि नेशनल हाइवेज एक्सीडेंट रिलीफ सर्विस स्कीम (एन.एच.ए.आर.एस.एस.) के अंतर्गत पहाड़ी प्रदेशों को केन्द्रीय सहायता उपलब्ध कराने की योजना के अंतर्गत हिमाचल प्रदेश ने केन्द्र सरकार से 10 हैवी ड्यूटी एवं 10 लाइट ड्यूटी क्रेन उपलब्ध कराने का प्रस्ताव दिनांक 27.9.2010 को प्रेषित किया था। अभी तक प्रदेश सरकार को केवल पांच स्मॉल रिकवरी क्रेन ही उपलब्ध कराई गई हैं, जबकि हिमाचल प्रदेश में विषम भौगोलिक परिस्थिति एवं ऊंची-ऊंची पर्वत श्रृंखलाओं के कारण अत्यंत दुर्गम क्षेत्रों में दुर्घटनाएं होने पर स्मॉल रिकवरी क्रेन बहुत ज्यादा उपयोगी साबित नहीं हो पाती है। अत्यंत गहरी खाइयों में गिरे वाहनों को हैवी ड्यूटी क्रेनों द्वारा ही निकाला जा सकता है, क्योंकि ढलानदार पहाड़ों में स्मॉल रिकवरी क्रेन फिसल जाती हैं।

मेरा मंत्री महोदय से अनुरोध है कि प्रदेश द्वारा मांगी गई 10 हैवी ड्यूटी एवं 10 लाइट ड्यूटी क्रेन शीघ्रातिशीघ्र उपलब्ध कराई जाएं, ताकि दुर्घटना के समय जनजीवन की रक्षा की जा सके एवं गहरी खाइयों में गिरे वाहनों को शीघ्र निकाला जा सके।

**(x) Need to expedite Tilaiya – Koderma Railway Project under East Central Railway Zone**

**डॉ. भोला सिंह (नवादा):** पूर्व मध्य क्षेत्रीय रेलवे जोन हाजीपुर के अंतर्गत तिलैया, कोडरमा रेल परियोजना अधर में लटकी हुई है। यह परियोजना राष्ट्रीय महत्व की है जो उत्तर और दक्षिण भारत को जोड़ती है। इस परियोजना के पूरा होने से झारखण्ड और अन्ततः दक्षिण भारत से भी सम्पर्क जुड़ेगा। इसमें लागत 600 करोड़ रुपये है। परियोजना पर कार्य बहुत पहले से प्रारंभ है लेकिन इसकी मंथर गति, इसका बन्द पड़े रहना चिंतन और चिंता का विषय है। इस परियोजना के कार्यान्वयन से तिलैया रेलवे स्टेशन रेल परिमंडल का स्तर प्राप्त करेगा। इससे नवादा जिला और अन्य जिले भी विकास की मंजिल प्राप्त करेंगे। मैं इस महत्वपूर्ण परियोजना के कार्यान्वयन के प्रति रेल मंत्रालय और रेल मंत्री जी का ध्यान आकृष्ट करता हूं। इस महत्वपूर्ण परियोजना को विशिष्ट स्थान देते हुए इसके कार्यान्वयन में तीव्रता लायी जाए, युद्धस्तर पर इसका कार्यान्वयन हो ताकि भारत को भौतिक, भौगोलिक एकता के साथ-साथ सांस्कृतिक भूमिका भी प्रशस्त हो सके। मैं इस ओर रेल मंत्रालय का ध्यान आकृष्ट करता हूं और आशा करता हूं कि इस परियोजना के संबंध में रेल मंत्रालय सदन में एक वक्तव्य देकर उसे विश्वास में ले।

**(xi) Need to start construction of Vadodara-Mumbai Express way**

श्री बालकृष्ण खांडेराव शुक्ला (वडोदरा): मेरे संसदीय क्षेत्र वडोदरा से गुजरने वाली अहमदाबाद-वडोदरा एक्सप्रेसवे अच्छी तरह कार्यरत है ।

सन् 2006-2007 के बजट भाषण में माननीय वित्त मंत्री जी ने अहमदाबाद-वडोदरा एक्सप्रेसवे को मुम्बई तक बढ़ाने के बारे में विस्तृत चर्चा की थी ।

अहमदाबाद-मुम्बई रास्ते पर बहुत ही ज्यादा वाहनों की आवाजाही हो रही है और पूरे रास्ते में यातायात काफी घना होता है । भारतीय राष्ट्रीय राजमार्ग प्राधिकरण ने इस कार्य के लिए एक परामर्शदाता भी रखा हुआ था ।

हमारे गुजरात राज्य ने इसके बारे में बहुत बार लिखा है किंतु आगे किसी प्रकार की प्रगति हो नहीं रही है ।

माननीय सड़क परिवहन एवं राजमार्ग मंत्री जी ने बताया था कि यह काम मार्च 2011 में शुरू होगा और 2015 में खत्म होगा । अभी तक इस कार्य में किसी प्रकार की प्रगति नहीं हुई है ।

अतः मैं केन्द्र सरकार से अनुरोध करता हूँ कि इस कार्य के लिए कोई तिथि सुनिश्चित कर कार्य प्रारंभ करें और जल्द से जल्द वडोदरा मुम्बई एक्सप्रेसवे शुरू करें ।

**(xii) Need to provide water for drinking and irrigation purposes in Mirzapur Parliamentary Constituency, Uttar Pradesh**

**श्री बाल कुमार पटेल (मिर्जापुर):** मैं सरकार का ध्यान हजारों किलोमीटर की लंबाई में फैली विन्ध्य पर्वत श्रृंखला पर निवास करने वाले जनमानस की पेयजल की समस्या पर ध्यान आकृष्ट कराना चाहता हूँ। उत्तर प्रदेश के महोबा, बांदा, चित्रकूट, हमीरपुर, मिर्जापुर, सोनभद्र व मध्य प्रदेश के छतरपुर, पन्ना, सतना आदि जनपदों में तो अब टैंकर मालिक 20 रु. प्रति व्यक्ति के हिसाब की दर से ग्रामीणों को पानी बेच रहे हैं। मेरे निर्वाचन क्षेत्र मिर्जापुर व बगल के सोनभद्र में फैक्ट्रियों द्वारा 1000 फीट गहरी बोरिंग कर अंधाधुंध जल दोहन के कारण जल स्तर बहुत नीचे चला गया है। इण्डिया मार्क हैण्डपंपों ने भी कार्य करना बंद कर दिया है। कुछ बांधों जैसे अदवां, सुखड़ा, घोरी, सिरसी, धनरौल व जरगो में पानी उपलब्ध होने के बावजूद पानी नहरों में न छोड़ने से पशु-पक्षी प्यास से मर रहे हैं। सोन लिफ्ट को निरन्तर संचालित किया जाता तो लाखों हेक्टेयर क्षेत्र में बसने वाली जनता एवं पशु-पक्षियों को पानी मिल सकता है।

अतः मैं मांग करता हूँ गहरे स्रोतों से जलदोहन रोक कर बांधों में उपलब्ध पानी को छोड़कर सरकार अपने स्रोतों से पेयजल की व्यवस्था अविलंब कराये।



**(xiii) Need to provide stoppage to Delhi-Lucknow Swaran Shatabdi Express at Tundla Junction in Uttar Pradesh and expedite the Agara-Etawah-Bah rail line project**

**श्रीमती सीमा उपाध्याय (फतेहपुर सीकरी):** भारतीय रेल अपने विशाल नेटवर्क से यात्री और माल का परिवहन करने वाली राष्ट्रीय संवाहक के रूप में भारत के आर्थिक विकास में अत्यंत महत्वपूर्ण भूमिका का निर्वहन करती है। जिन क्षेत्रों में रेल की सुविधा नहीं है वहां के लोग लगातार रेल सुविधाओं की मांग विभिन्न माध्यमों से करते रहे हैं।

इसी क्रम में दिल्ली से लखनऊ चलने वाली स्वर्ण शताब्दी एक्सप्रेस (अप-डाउन) की टुण्डला जंक्शन पर ठहराव की लंबे समय से मांग है पर जनता और जनप्रतिनिधियों की मांगों को पूरा करने की दिशा में कोई कदम नहीं उठाया गया है। इस ठहराव से कई जनपदों के यात्रियों को सुविधा मिल सकेगी। टुण्डला जंक्शन ताजमहल के समीप है यदि टुण्डला पर उक्त ट्रेन का ठहराव कर दिया जाता है तो पर्यटन की दृष्टि से भी यह कदम लाभदायक हो जाता है इसलिए अविलंब ठहराव हेतु आवश्यक कार्यवाही करनी चाहिए।

मेरी एक अन्य मांग यह है कि रेलवे द्वारा निर्माणाधीन आगरा-इटावा-बाह नयी रेल लाइन अपने शिलान्यास वर्ष 1997 से आज 13 वर्ष बाद भी धीमी गति से चल रही है और यदि निर्माण की वर्तमान गति में बदलाव नहीं किया गया तो यह कितने वर्षों में पूरा होगा, यह कहना कठिन है। इस निर्माण में तेजी लाइ जाए और इसे जल्द से जल्द पूरा किया जाए।

मेरा आग्रह है कि रेल मंत्रालय स्थानीय नागरिकों व जनप्रतिनिधियों की मांगों के अनुरूप सकारात्मक कदम उठाए हुए टुण्डला जंक्शन पर ठहराव व आगरा-इटावा-बाह नयी रेल लाइन को निर्धारित समय सीमा में पूरा करना सुनिश्चित करे जिससे रेल व स्थानीय जनता को लाभ मिल सके।

**(xiv)Need to construct a four lane road from Hajipur to Chhapra via Gopalganj and Siwan in Gopalganj Parliamentary Constituency, Bihar**

**श्री पूर्णमासी राम (गोपालगंज):** मेरे संसदीय क्षेत्र गोपालगंज में एन.एच.डी.पी. फेज सं.-3 के तहत हाजीपुर से छपरा, सिवान, गोपालगंज होते हुए 4 फोर लेन सड़क बनाने के लिए स्वीकृति हुई थी। इधर ज्ञात हुआ है कि किसी कारणवश केवल छपरा तक सड़क बनाकर कार्य बंद किया जा रहा है, जबकि यह सड़क बन जाने पर बिहार की राजधानी पटना और उत्तर प्रदेश को जोड़ने वाली महत्वपूर्ण कम दूरी की सड़क होगी तथा भगवान बुद्ध के निवारण स्थल कुशीनगर को बिहार से जोड़ने वाली कम दूरी की जनउपयोगी सड़क होगी।

मैं माननीय सड़क परिवहन एवं राजमार्ग मंत्री से मांग करता हूँ कि जनहित एवं दो राज्यों के हित में उक्त 4 फोर लेन सड़क बनवाने का कष्ट करें।

**(xv)Need to withdraw the increased rate of toll-tax at Toll Gates on Chennai-Bangalore National Highway**

**SHRI ABDUL RAHMAN (VELLORE):** The All India Motor Transport Congress (AIMTC) and the Tamil Nadu Lorry Owners' Association are on indefinite strike for the past 12 days in three specific toll gates viz Krishnagiri, Pallikonda, & Natrampalli on Chennai-Bangalore National Highway. This is due to enormous hike in tariff to be paid at above toll gates with effect from 01.08.2011. Soon after coming into effect of hike, all buses and lorries went on indefinite strike and there is no movement on the national highway. This has caused huge loss in terms of business and disastrous results in commercial activities.

Its adverse impact has heavily affected vehicles of all educational institutions like schools and colleges which in turn is causing extra burden of additional payment to be collected from school and college going students.

The above unreasonable multifold increase in toll rate should be immediately withdrawn by the Government.

**(xvi) Need to review the recommendations of the Shyamala Gopinath  
Committee on administration of National Small Savings Fund**

**SHRI M.B. RAJESH (PALAKKAD):** I would like to draw the attention of the Government to the recommendations of Shyamala Gopinath Committee set up for reviewing National Savings Fund. The Committee has recommended to reduce commission to Post office under RD Scheme from 4% as at present to 1%. The PORD Scheme is the most popular savings scheme in the country today. The Government deposits in this scheme which were Rs. 8422 cr in 1999-2000 have risen to Rupees 30353 crore in 2009-2010. The committee while recommending, should have considered the significance of the scheme and employment opportunity being provided to lakhs of women in our country. This scheme, by ensuring an income to lakhs of women, has contributed to women empowerment also. However, the Committee did not consider social aspect of the scheme. It has also recommended the stoppage of meagre commission payable to PPF and SSC Schemes. Another recommendation is reduction of 1% commission paid to TD, MIS and SSC Schemes to 0.5%. The most crucial part of the recommendations is that incentives paid by the State Government to agents may be reduced from the commission paid by the Central Government. The recommendations of the Committee will lead to the abolition of Agency system altogether. This will directly affect the existence and livelihood of lakhs of Mahila Pradhan agents in the country. Hence, I urge upon the Government of India not to accept the recommendations of Shyamala Gopinath Committee.

**(xvii) Need to exclude improvement of Khurdha-Nayagarh road in Orissa from Public Private Partnership mode and make arrangement for its improvement under normal budgetary allocation**

**SHRI BHARTRUHARI MAHTAB (CUTTACK):** Khurdha-Nayagarh section under National Highway No. 224 in Odhisa has been included for upgradation under NHDP Phase-IVB in PPP (BOT) mode, which is not viable for improvement under BOT/Annuity mode. Out of 60 km, 18 km has been improved to two lane and remaining 42 kms is presently of Intermediate lane and in a very dilapidated condition. National Highway No. 224 serves as life line between State Capital with Western and Southern part of Odisha. It's upgradation to two lane standard would go a long way in fulfilling the long cherished dream of the people of Odisha at large.

Hence, it is necessary to drop the project from PPP (BOT) mode so as to pave the way for its improvement under normal budgetary allocation.

**(xviii) Need to open a Sub-Regional Office of Employees' Provident Fund Organisation at Adityapur Industrial Area, Jharkhand**

**श्री मधु कोड़ा (सिंहभूम):** भविष्य निधि का उपक्षेत्रीय कार्यालय की एक शाखा आदित्यपुर (झारखंड) में मजदूरों के हित में खोलना आवश्यक है। भविष्य निधि का उपक्षेत्रीय कार्यालय मानगो, जमशेदपुर, झारखंड में कार्यरत है, जोकि टाटानगर के टाटा स्टील एवं अन्य अनेकों छोटी-बड़ी इकाइयों के मजदूरों के भविष्य निधि संबंधी मामलों के लिए एकमात्र कार्यालय है, जिस पर स्वाभाविक रूप से अत्यधिक बोझ है।

अकेले आदित्यपुर इंडस्ट्रियल एरिया में 1000 (एक हजार) के लगभग छोटे, बड़े, लघु एवं अत्यंत लघु उद्योग स्थापित हैं। लगभग एक लाख मजदूरों की आबादी वाले आदित्यपुर औद्योगिक क्षेत्र में भविष्य निधि के उपक्षेत्रीय कार्यालय, जमशेदपुर की एक शाखा खुलना नितांत आवश्यक है। मजदूरों को भविष्य निधि संबंधी अपना कार्य निपटाने के लिए अपनी मजदूरी कार्य छोड़कर मानगो, जमशेदपुर जाना पड़ता है।

मजदूरों के हित में आवश्यक है कि भविष्य निधि के उपक्षेत्रीय कार्यालय मानगो, जमशेदपुर की एक शाखा आदित्यपुर इंडस्ट्रियल एरिया में भी खुलवाई जाए ताकि मजदूरों की परेशानी दूर हो।

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श्री शैलेन्द्र कुमार (कौशाम्बी): अध्यक्ष महोदया, पहले आप सभी लीडर्स की बात सुन लीजिए।... (व्यवधान)

**12.03 ½ hrs.**

*At this stage Shri Shailendra Kumar and some other hon. Members came and stood on the floor near the Table*

अध्यक्ष महोदया : आप लोग बैठ जाएं, बहुत ही महत्वपूर्ण श्रीलंका के तमिलों पर डिबेट हो रही है।

... (व्यवधान)

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष महोदया, आपने मुझे प्रश्नकाल के समय बोलने के लिए कहा था, लेकिन... (व्यवधान)

अध्यक्ष महोदया : वह प्रश्नकाल से संबंधित था।

... (व्यवधान)

**12.04 hrs.****DISCUSSION UNDER RULE 193****Steps taken by Government of India for relief and resettlement of Tamils in Sri Lanka and other measures to promote their welfare**

MADAM SPEAKER: Hon. Members, before we take up the Short Duration Discussion under rule 193 on the steps taken by Government of India for relief and resettlement of Tamils in Sri Lanka and other measures to promote their welfare, I have a small observation to make. As the hon. Members are aware, the subject matter of the discussion pertains to a neighbouring country with which we have close and friendly relations. I would, therefore, urge upon the hon. Members to ensure that nothing is said during the debate which may adversely affect our relationship with that country.

I would also urge upon the hon. Members to discuss the matter in an orderly and peaceful manner and keep the standard of debate high.

Now, I call Shri T.R. Baalu to raise the discussion.

... (*Interruptions*)

SHRI T.R. BAALU (SRIPERUMBUDUR): Madam Speaker, with great agony and anguish and with profusely bleeding heart, I would like to draw the kind attention of this august House towards the sad plight of innocent Sri Lankan Tamils, who were subjected to inhuman atrocities and heinous crimes leading to genocide. ... (*Interruptions*)

श्रीमती सुषमा स्वराज (विदिशा): उस समय संसदीय कार्य मंत्री ने कहा कि बारह बजे बोलिए और अब कह रहे हैं कि वह प्रश्नकाल से संबंधित था।... (व्यवधान)

अध्यक्ष महोदया : वह प्रश्नकाल के समय का विषय था।

... (व्यवधान)

संसदीय कार्य मंत्री तथा जल संसाधन मंत्री (श्री पवन कुमार बंसल): मैंने कहा था, लेकिन लीडर आफ दि आपोजिशन ने माना नहीं था।... (व्यवधान)



SHRI T.R. BAALU (SRIPERUMBUDUR): Madam, it led to killing of over one lakh Tamils of Sri Lanka who share umbilical cord relationship with Tamils of India and the world over. ... (*Interruptions*)

These atrocities and untold miseries were enacted under the nose of a Gandhian State which preaches non-violence, under the feet of a State run by the policies and principles of Pandit Jawaharlal Nehru who pleaded for the cause of Panchsheel. ... (*Interruptions*)

**12.05 hrs.**



*At this stage Shri Rakesh Singh and some other hon. Members came and stood on the floor near the Table*

... (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet tomorrow, the 17<sup>th</sup> August, 2011 at 11.00 a.m.

**12.06 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, August 17, 2011/Sravana 26, 1933 (Saka).*

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